## GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

## RAJYA SABHA

## **UNSTARRED QUESTION NO: 659**

(TO BE ANSWERED ON THE 29<sup>th</sup> July 2024)

# AIRPORTS IDENTIFIED AND DEVELOPED UNDER UDAN SCHEME IN TAMIL NADU

#### 659. DR. M. THAMBIDURAI

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details of the airports being identified and developed under UDAN scheme in the country, particularly in Tamil Nadu;
- (b) the details of cities/districts proposed to be covered during this year, State-wise, including Tamil Nadu;
- (c) the specific measures taken/proposed to be taken by Government to upgrade the aviation infrastructure in the country, State-wise;
- (d) the details of funds allocated and utilised under UDAN and other schemes to upgrade aviation infrastructure; and
- (e) the further measures taken by Government?

### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

- (a) 85 unserved and underserved airports ,including 13 heliports and 02 water aerodromes, have so far been operationalised under the Regional Connectivity Scheme (RCS)- UDAN. In the State of Tamil Nadu, 05 airports, namely, Salem, Vellore, Neyveli, Tanjore and Ramnad have been identified for development and operation of flights, out of which Salem has since been operationalised. Licensing of Vellore and Nevyeli airports is under progress. State Government is yet to provide suitable land for development of civil enclave at Ramnad. At Tanjore, construction of civil enclave can be taken up by AAI on provision of required Approach Road by the State Government.
- (b) UDAN is an ongoing scheme where bidding rounds are conducted from time to time to cover more destinations/stations and routes. Revival / up-gradation of unserved and underserved airports is undertaken upon its identification through valid bid and award to the Selected Airline Operator (SAO).

The State-wise details of the cities/airports likely to be operationalised under UDAN during the year, subject to licensing, are as under:

Chhattisgarh: Ambikapur Madhya Pradesh: Rewa, Datia Maharashtra: Amravati, Solapur

Daman & Diu: Daman

Haryana: Ambala

Uttar Pradesh: Moradabad, Saharanpur A&N Island: Shibpur, Car Nicobar Tamil Nadu: Vellore & Neyveli

- (c) The Government has formulated the National Civil Aviation Policy, 2016 to provide a conducive ecosystem for overall growth of the Indian Aviation Sector, which involves infrastructure development of airports through Greenfield projects as well as under the UDAN scheme.
- 12 Greenfield airports have been built and operationalised since 2014. 85 unserved/underserved airports, including 2 Water Aerodromes and 13 Heliports have been operationalised under the UDAN scheme since the inception of the scheme in 2016.

Airports Authority of India (AAI) and other airport developers have targeted capital outlay of approximately Rs. 98,000 crore in the airports sector during 2019-24 for expansion and modification of existing terminals, strengthening of runways and developing Greenfield Airports among other activities to develop aviation infrastructure in the country.

(d) to (e) For revival and development of un-served and under-served airports/heliports/water-aerodromes in the country, an amount of Rs. 4500 crore in the Phase I and an amount of Rs.1000 Crores in Phase II of the Scheme has been allocated. An expenditure of Rs. 4073 Cr. has been incurred for revival/development of airports under Phase I as on 30.06.2024.

\*\*\*\*